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**R. R. Mishra**  
Astrologer, Palmist, Numerologist, Vastu & Gems Specialist, Former TV & Press  
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**CHANGE OF NAME**

**NOTE**  
Collect the full copy of Newspaper or the submission in passport office.

I HAVE CHANGED MY NAME FROM OM IKLAKH AHAMAD TO IHLAQ KHAN PER DOCUMENTS. CL- 001

I HAVE CHANGED MY NAME FROM SUFIYA MOHD MUBEEN AIKH TO SUFIYA FAZAL ALI E S H M U K H PER DOCUMENTS. CL- 101

6502602A NK/ASH AMIT KUMAR AGE 32YRS RESIDING AT VILL. & P.O. - MANIAPPA, THE- BEGUSARAI, STATE- BIHAR, PIN CORD- 851129 HERRE BY DECLARE THAT IN MY SERVICE RECORDS MY MOTHER'S NAME IS ERREONEUSLY RECORDED AS MALA DEVI AND HER DATE OF BIRTH IS RECORDED AS 01 JAN. 1974 PER AADHAR CARD AND

**CHANGE OF NAME**

I HEMA IS LEGALLY WEDDED SPOUSE OF EX. SERVICEMAN NO 14442430P, RANK- LNK, NAME LAHANE MADAN KRISHNA, DECLARE THAT MY NAME CHANGED HEMA (OLD NAME) TO HEMA MADAN LAHANE (PROPOSED NEW NAME) VIDE AFFIDAVIT NO. 34AB496955. CL- 401

I EX. SERVICEMAN NO 14442430P, RANK-LNK, NAME LAHANE MADAN KRISHNA DECLARE THAT MY DAUGHTER NAME CHANGED ISHWARI (OLD NAME) TO ISHWARI MADAN LAHANE (PROPOSED NEW NAME) VIDE AFFIDAVIT NO. 34AB496954. CL- 417

I HAVE CHANGED MY NAME FROM VEERVENKAT SATYANARAYANA MURTHY TO VEERAVENKATA SATYANARAYANA MURTHY ILLA, AS PER DOCUMENT. CL- 501

NO. 6502602A NK/ ASH AMIT KUMAR AGE 32 YRS RESIDING AT VILL. & P.O - MANIAPPA, THE- BEGUSARAI, DISIT-BEGUSARAI, STATE- BIHAR, PIN CORD - 851129 HERE BY DECLCLARE THAT IN MY SEREVICE RECORDS MY FATHER 'S NAME IS ERREONEUSLY RECORDED SHYAM NANDAN KUNWAR AND HIS DATE OF BIRTH IS RECORDED AS 01JAN. 1963.AS PER AADHAR CARD AND AFFIDAVIT HIS CORRECT DATE OF BIRTH IS 01 JAN. 1960. CL- 601

I HAVE CHANGED MY NAME FROM RHEA GURPREET SINGH K O M A L (OLD NAME) TO RHEA KOMAL ( NEW NAME) AS PER AADHAR CARD NO. 8017 5810 3932. CL- 622

I HAVE CHANGED MY NAME FROM MOHAMMAD WASEEM TO MOHAMMED WASEEM IDA BAKSH MANSURI AS PER ADHAR CARD XXXX XXXX6080 DATE 27.04.2021. CL- 701

I HAVE CHANGED MY NAME FROM SHABNAM MOHD WASEEM TO SHABNAM MOHAMMAD WASEEM MANSURI AS PER ADHAR CARD XXXX XXXX 4980 DATE 12.04.2013. CL- 801

WE PARENTS (FATHER) KANAGARAJ RATNARAJ & (MOTHER) SHOBHA CHELLAPAN HAD CHANGED OUR SON (OLD NAME) AUSTIN

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016  
**FOR THE ATTENTION OF THE CREDITORS OF TECHINDIA NIRMAN LIMITED**

RELEVANT PARTICULARS	
1. Name of Corporate Debtor	TECHINDIA NIRMAN LIMITED
2. Date of incorporation of corporate debtor	30/10/1980
3. Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L45200MH1980PLC023364
5. Address of the registered office and principal office (if any) of corporate debtor	Nath House Nath Road, Aurangabad, Maharashtra, India, 431005
6. Insolvency commencement date in respect of corporate debtor	02/01/2025 (2nd January, 2025) Order received by IRP on 6th January, 2025
7. Estimated date of closure of insolvency resolution process	01/07/2025 (1st July, 2025)
8. Name and Registration number of the Insolvency Professional acting as Interim Resolution Professional	Vallabh Narayandas Sawana IBBI/PA-001/IP-P-02652/2022-2023/14114
9. Address and e-mail of the interim resolution professional, as registered with the Board	Building No. 11, Flat No. 505, Regency Sarvam, Ganesh Mandir Road, Titwala (EAST), Kalyan, District -Thane-421605 vallabhsawana@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Building No. 11, Flat No. 505, Regency Sarvam, Ganesh Mandir Road, Titwala (EAST), Kalyan, District -Thane-421605 cirp.techindia@gmail.com
11. Last date for submission of claims	21/01/2025 (21st January, 2025)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	<a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the TECHINDIA NIRMAN LIMITED on 2nd January, 2025.  
The creditors of TECHINDIA NIRMAN LIMITED, are hereby called upon to submit their claims with proof on or before 21st January, 2025 to the interim resolution professional at the address mentioned against entry No. 10.  
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.  
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class NA in Form CA.  
Submission of false or misleading proofs of claim shall attract penalties.  
-Sd-  
Date:- 7<sup>th</sup> January, 2025  
Place:- Mumbai  
Mr. Vallabh Narayandas Sawana  
Interim Resolution Professional  
For TECHINDIA NIRMAN LIMITED  
IBBI Reg. No. IBBI/PA-001/IP-P-02652/2022-2023/14114

**PUBLI**  
NOTICE is here large that Mr. owner of Shop Floor in Buildin Cooperative H Ghatkopar (W hereinafter rt Shop") has ag client Mr. M Amruddin Am Fernandes ha original Agree made between Enterprises purchasers Mulchand D. Satta and the 19.08.1985 Mulchand D. Satta and M Satta (whic comprises chi deeds), in res lost/misplace traceable des Public at large above mentio to lodge the c the said Shop aforementioned of sale, transi lien, charge o manner w undersigned: address withi the date of th client shall o treating that claim of what of the said Sh there the sa abandoned. Mumbai Date : 08/01/ Krishna Kur Zyno Ghatkopar

Sara Bank  
[Under R]  
Whereas Bank Ltd., ur and Enforce exercise of p Security Inte 26.05.2023 Mohite Sant Borrower/ N Tarubai R M 87.58,182/- Hundred and within 60 day The Borro

